

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 561 of 2004

Jabalpur, this the 27th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Ghanshyam Das, S/o. late Kashi
Prasad, Aged about 44 years,
R/o. Indraprastha Colony, Hinotia,
Chandgarh, Bhopal.

... Applicant

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul)

V e r s u s

1. Union of India,
Ministry of Railway,
through General Manager,
West Central Railway,
Jabalpur.

2. Divisional Railway Manager,
(Appellate Authority), West
Central Railway, Bhopal Division,
Bhopal.

3. Sr. Divisional Commercial Manager,
(Disciplinary Authority), Office of
Divisional Railway Manager (Commercial),
Bhopal.

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has sought direction to set aside the punishment order dated 23.9.2002 (Annexure A-4).

2. The brief facts of the case are that the applicant was working as Head Booking Clerk with the respondents Railways. He was charge sheeted and was placed under suspension on 2nd March, 2001. The enquiry was held against the applicant. The disciplinary authority vide its order dated 23rd September, 2002 has imposed the penalty of removal from service on the applicant. The applicant has filed an appeal on 9.10.2002 against the order of the

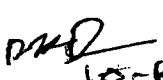
disciplinary authority. The appeal has not yet been decided by the respondents. Hence, this Original Application.

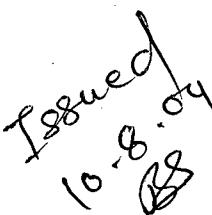
3. In the circumstances, we feel that ends of justice would be met, if we direct the appellate authority i.e. Additional Divisional Railway Manager, West Central Railway, Bhopal to take a decision on his appeal by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of copy of this order. We do so accordingly. The learned counsel for the applicant is directed to send a copy of this order as well as the copy of this petition immediately to the appellate authority.

4. Accordingly, the Original Application stands disposed of at the admission stage itself.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पूर्णकल सं ओ/ब्या.....जबलपुर, दि.....
पत्रिलिपि अच्चे लिखतः—
(1) सचिव, उच्च न्यायालय लाइ एसोसिएशन, जबलपुर
(2) आसेटक श्री/श्रीमती/कु.....के वारंसल S. P. and
(3) प्रस्तावी श्री/श्रीमती/कु.....के वारंसल
(4) विधायक, देव राज, जबलपुर न्यायाधीश
सूचना एवं आवश्यक कार्डजारी हेतु  15-B-04
✓ उप रजिस्ट्रर


Issued
On 10.8.04
By